

**DIRECTORATE GENERAL OF SUPPLIES AND DISPOSALS  
(JUNIOR PROGRAMMER AND SENIOR PROGRAMMER)  
RECRUITMENT RULES, 1990**

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**DIRECTORATE GENERAL OF SUPPLIES AND DISPOSALS  
(JUNIOR PROGRAMMER AND SENIOR PROGRAMMER)  
RECRUITMENT RULES, 1990**

G.S.R. 98, dated, 18th January, 19901 .- In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Junior Programmer and Senior Programmer in the Directorate General of Supplies and Disposals, namely :-

**1. Short title and commencement :-**

(1) These rules may be called the Directorate General of Supplies and Disposals (Junior Programmer and Senior Programmer) Recruitment Rules, 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Application :-**

These rules shall apply to the post specified in Column I of the Schedule annexed to these rules.

**3. Number of posts, classification and scale of pay :-**

The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the

said Schedule.

**4. Method of recruitment, age limit, other qualification etc**

:-

The method of recruitment, to the said posts, age limit, qualifications and other matters relating thereto shall be as specified in Columns 5 to 14 of the aforesaid Schedule.

**5. Disqualification :-**

No person --

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from operation of this rule.

**6. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

**7. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

**SCHEDULE**

Name of post.	Number of post.	Classification.	Scale of pay.
1	2	3	4
1. Junior Program	3* (1990)	General Central	Rs. 2000-60-2300-
mer.	* Subject to variation	Service, Group	EB-75-3200-100-
	dependent on work	'B' Gazetted	3500.

	load.	Non- Ministerial.	
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